

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/716/2017

Date of order: 04.12.2020

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Subir Kr. Mallick & Ors.

Vs.

All India Radio

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. S. Paul, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicants submit that the applicants want to withdraw the present OA as they do not want to pursue the matter any further.

2. Accordingly, the OA is disposed of as withdrawn.
4. Letter of withdrawal dated 28.11.2020 is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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